

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2594
ANSWERED ON:28.08.2012
STORM WATER DRAINAGE PROJECT
Purkayastha Shri Kabindra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a Storm Water Drainage Project is adopted at Silchar, Assam with financial assistance from the Union Government;
- (b) if so, the details and the present status of the project;
- (c) whether the Project (Phase-I) has been stopped due to some technical problems;
- (d) if so, the details thereof and the action taken thereon;
- (e) whether the Government has asked for revised Detailed Project Report (DPR) of the said project; and
- (f) if so, the details thereof and the time by which the said project is likely to be started and completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The Ministry of Urban Development sanctioned the Storm Water Drainage Project (Phase-I) for Silchar, Assam in 2006.
- (b): This project was initially assigned to National Building Construction Company for execution. Now, the project execution stands transferred to the State Government.
- (c)&(d): The Government of Assam requested for transfer of this project from NBCC to State Government in May, 2009. The responsibility for execution of the project was transferred from NBCC to the State Government on 18th August, 2009.
- (e)&(f): The Government of Assam submitted a revised DPR for this project to the Ministry in June, 2011. This revised DPR was scrutinized and returned to the Government of Assam for updation in August, 2011. The Government of Assam has not submitted the updated DPR. The Government of Assam is responsible for the successful execution of this project.